

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 21823/2017

PHOENIX ARC PRIVATE LIMITED

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 06-08-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Suresh Dutt Dobhal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As per office report service is complete on all the respondents, but no one has entered appearance. However, Mr. Ankur Prakash, AOR has given appearance for the State of U.P. He may file the vakalatnama & counter affidavit within four weeks.

Ld.counsel for the parties have not filed the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules after expiry of four weeks.

RAJESH KUMAR GOEL
Registrar

SB